

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1882
ANSWERED ON 16.03. 2023**

Legal literacy programs and awareness campaigns

1882 SMT. SULATA DEO:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of legal literacy programs and awareness campaigns conducted, State-wise, during the last two years;
- (b) the quantum of funds allocated for the conduct of these programs during the last two years;
- (c) whether Government plans to introduce these programs in secondary and senior secondary schools as well; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)**

- (a) The State-wise details of legal awareness programs organized by Legal Service Authorities and persons participated during the year 2021-22 and 2022-23 (upto January, 2023) is at Annexure-A.
- (b) Allocation of funds to State/UT Legal Services Authorities is made for all activities including expenses to be incurred in organization of legal awareness programs. During the last and current financial year, Rs. 145 crore and Rs. 190 crore, respectively, have been allocated to National Legal Services Authority (NALSA) for conduct of their various activities including for legal awareness programs.

(c) and (d) Towards realizing the common goal of equal access to justice, Legal Services Authorities are striving to equip children with legal literacy and rights awareness. In order to empower the future generation, Legal Literacy Clubs have been opened across the nation. Around 18,745 such clubs are functioning in schools including secondary and senior secondary schools across the country wherein 41,224 legal awareness programs were organized during the year 2022.

Annexure-A

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 1882 for answering on 16.03.2023 raised by Smt. SulataDeo, MP - Legal literacy programs and awareness campaigns.

Statement containing the information in respect of Legal Literacy/Legal Awareness Camps/ Program organized during the years 2021-22 and 2022-23 (upto January, 2023)					
S.No	Name of the State Authority	2021-22		2022-23 (Upto January, 2023)	
		No. of Programmes Held	No. of Persons Attended	No. of Programmes Held	No. of Persons Attended
1	Andaman & Nicobar Islands	22	1,828	14	1,397
2	Andhra Pradesh	21,992	75,22,254	11,336	9,30,763
3	Arunachal Pradesh	413	32,097	340	29,547
4	Assam	5,338	63,59,024	3,280	7,72,199
5	Bihar	5,165	36,00,375	5,803	51,66,578
6	Chhattisgarh	50,880	71,24,928	30,046	22,55,460
7	Dadra & Nagar Haveli	66	3,534	34	2,560
8	Daman & Diu	50	1,847	65	7,298
9	Delhi	5,861	73,14,429	5,682	5,37,007
10	Goa	227	17,115	334	27,726
11	Gujarat	46,416	11,82,69,527	21,823	26,59,464
12	Haryana	80,304	54,64,044	54,626	36,75,736
13	Himachal Pradesh	26,777	23,45,013	2,843	8,39,416
14	Jammu & Kashmir	5,315	1,84,562	4,515	4,39,506
15	Jharkhand	28,803	31,50,773	15,841	14,89,192
16	Karnataka	53,278	1,23,31,071	24,241	47,71,826
17	Kerala	44,394	5,20,215	5,015	3,38,124
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	15,929	1,65,66,410	19,476	1,61,84,695
20	Maharashtra	25,147	1,60,42,014	13,874	43,85,958
21	Manipur	564	2,39,837	372	25,063
22	Meghalaya	432	37,493	562	55,790
23	Mizoram	293	35,372	116	13,702
24	Nagaland	433	51,216	292	20,128
25	Odisha	2,051	1,31,201	3,088	3,67,758

26	Puducherry	262	51,730	261	7,113
27	Punjab	68,910	53,45,500	38,497	36,20,562
28	Rajasthan	77,474	59,11,169	1,22,056	57,62,041
29	Sikkim	643	14,642	327	12,859
30	Tamil Nadu	20,661	23,73,049	10,066	11,85,244
31	Telangana	29,371	76,22,560	2,992	3,99,923
32	Tripura	528	92,801	953	1,17,805
33	Chandigarh	1,112	1,23,384	1,243	1,07,799
34	Uttar Pradesh	2,80,634	22,75,12,916	6,025	13,67,516
35	Uttarakhand	26,724	1,14,94,868	10,340	38,56,917
36	West Bengal	2,07,186	11,62,18,603	10,529	8,41,033
37	Ladakh	431	19,426	159	21,030
	Grand Total	11,34,086	58,41,26,827	4,27,066	6,22,96,735